

Step 1: User can log in by clicking on the box "Apply for License/Registration Fee: Rs.100 to 7500 per year" as shown in the figure below:

Step 2: Select option as "Apply for License/Registration".





Step 3: Select the State where the business premise is located and proceed.

Step 4: Select the Kind of Business [KoB] – as applicable. [Read Definitions before making selection.]

e.g. General manufacturing KoB under "Manufacturer" head.

Select appropriate Production capacity [Deciding criteria between Central License, State License and Registration] and Click on Proceed.



Step 5: System will assess the Eligibility Criteria. Proceed further by clicking "Click here to apply for Central/State license for all businesses".



Step 6: Fill the business premise related details and click on "Save & Next"

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	Form	n "B" : Application for L	icense / Kenewal of license und	der Food Safety and St	andards Act, 2006		
	A Premises Detail	Product Selection	O Communication Details	Required I	Document	₹ Payments	
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	Name of Company/Org	anization					
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Step 7: Click on General manufacturing and fill mandatory fields. Choose food category, Sub-food Category name, product.

Select Relabeller from the Kind of business dropdown. [Read definition of Relabeller]

Then click on Save &	Add.	× +				×
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	Premises Detail	election \mathbf{Q}^{0}_{0} Communicat	ion Details 🖿 Requ	uired Document	₹ Payments	
	Application Reference No. 1022071110 Premises Address: aaaaaaaaaaaaaa, GA	03761326 NDHI NAGAR, East , Delhi, 11111	Company Name: aaaaaaaaaaaaaaaaaaaaaaaaaaaaaaaaaaa	*****		
	Kind of Business	License Category	Eligibility			
	Manufacturer - General Manufacturing	Central License	More than 2 MT/day. No grains,	, cereals and pulses milling un	its	
			l	View all FSSAI sta Clubbing of	andardized Products variants of products	
		General	Manufacturing		•	
	Production Capacity (MT/Day) * 25					
	Food Category	Sub-Food Category Name	Product	Kind of Business	Action	
	12 - Salts, spices, soups, sauces, si ¥	12.1 - Salt and salt substitutes	Add/Edit Product	Select ~	Save & Add	
	Important Information: 1. "Relabeller" means a food business of 2. "Repacker" means a food business of formulation of the food product.	operator who gets his/her product(perator who repacks a food produc	s) manufactured/packed fr.	Manufacturer Relabeller ging or affecting Repacker	ior, nposition or	
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Step 8: Click on "Add Manufacturer details" by declaring the license number of Manufacturers and the Product quantity/volume in MT or KG being manufactured by Manufacturer on behalf of Relabeller.Then click on Save.

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Step 9: Verify the details of manufacturer and click on "ok".

Step 10: If you want to continue with the application, you are required to create login. Fill the required details to create the login and then click "submit".

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Step 11: Login id will be generated for future references and click "ok".

Step 12: Then, you will be directed to fill all the details in Form B. After filling up the complete details, click on "Save & Next".

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Step 13: Upload all the necessary documents and click on "Save & Next". Upload 'NOC from Manufacturers' in Other Document Section. In case there are more than one NOC, please merge and upload as a single document.

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Step 14: Preview the application by clicking on "Preview Application" and proceed further by paying your fee by clicking "Pay" button.

After successful payment the FoSCoS payment receipt will be generated and application will be submitted successfully.

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	Kind of Business		License Category	Eligibility		
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